

Bribery case in MCI

†881. SHRI RANBIR SINGH PARJAPATI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of action taken so far by Government against Shri Ketan Deshai the ex-director of Medical Council of India (MCI) who was caught red handed in a bribery case; and

(b) whether Government will take any concrete action against him so that no one dare to take bribe in future?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The Central Bureau of Investigation is investigating charges of alleged corruption against Dr. Ketan Desai. The Matter is *sub judice*.

The Government had superseded the Medical Council of India (MCI) through promulgation of the Indian Medical Council (Amendment) Ordinance, 2010 and as an interim measure constituted a Board of Governors consisting of eminent persons to look after the affairs of the Council.

The MCI has suspended registration of Dr. Desai for alleged professional misconduct.

Complaints against office of the Drug Controller General of India

882. SHRIMATI VASANTHI STANLEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there are undue delays for getting various approvals for the drug industry from the office of the Drug Controller General of India;

(b) if so, the reasons therefor;

(c) whether it is a fact that there are huge complaints pouring in against the performances of the Assistant Drug Controller level officials; and

(d) the number of such complaints received against each official during this year?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) No. There are eleven Assistant Drug Controller level Officials posted in various offices of the Central Drugs Standard Control Organisation (CDSCO). Four complaints have been received against Smt. Shanti Gunashekharan ADC, port office, south zone, Chennai and one complaint have been received against Shri Arvind Kukrety, ADC, CDSCO (HQ) New Delhi in this year.

Health expenditure budget

883. SHRI RAMDAS AGARWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: